

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 360 OF 2018

Dated: 7th February, 2019

In the matter of:

ACME Solar Holdings Limited & Ors.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter for admission on
12.02.2019.

Court Master/PS

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